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IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-22/(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

vs

M/s Shekhar Resorts Ltd. & Ors.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 08.07.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

:

For the Corporate Debtor

: Rakesh Kumar, Shivali, Chetana, Aashish, Adv.

For the RP

: Abhishek Anand, Monak Sharma, Adv.

For the SBI

: Khushhal Mohal, Adv.

ORDER

CA No. 440/C-III/ND/2019

This is an application moved by the RP who brings to the notice of this Tribunal the transactions which has been done by the respondents named in the application. Let a copy of the application along with the annexures be duly served to all the respondents to which Mr. Rakesh Kumar, Advocate for the respondents represents that he takes notice on behalf of all the respondents. Learned counsel for RP serves a copy of the application along with annexures to the learned counsel for these respondents. Respondents are directed to file their reply to this application within 3 weeks from today. Post this application for further consideration on 19.08.2019.

CA No. 441/C-III/ND/2019

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An application moved by the RP seeking for the approval of the Resolution Plan under Section 31 of IBC, 2016. Let this application be posted for consideration before this

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Tribunal on 19.08.2019. Let the notice of the application in CA No. 441 of 2019 be given to the Resolution Applicant as well as to the Ex-Management of the Corporate Debtor who have been impleaded as respondents for which learned counsel for the RP represents that a copy of this application in relation to the R2 to R4 had been duly sent by Email and that a hardcopy is also handed over to the learned counsel for these respondents. Let these respondents file their response, if any within 3 weeks from today. Post this application on 19.08.2019.

CA No. 254/C-III/ND/2019

Let this application be posted on 19.08.2019. In the meanwhile Bench Officer is directed to update the records of this Tribunal with the reply filed by the Bank as represented by learned counsel for Bank. Post this application on 19.08.2019

- Sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

- Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar